

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 19.10.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 825/14	MS A GAFOOR AND COMPANY Vs MCGM	HCTB	A. A. Pande	
2.	SU 2742/11	HARIRAJ FAMILY TRUST AND ORS Vs EMGEE GREEN CO OP HSG SOC LTD AND ORS.	HCTB	N. Joshi	
3.	SU 4478/11	USHA V SHAH Vs CENTRAL BANK OF INDIA AND 2 ORS	HCTB	R. Todankar	
4.	SU 2234/15	Mr. Raghunath B. Khedekar Vs MCGM	Argument	O. P. Singh	
5.	SU 1584/19	Smt. Padma Raghava Shetty Vs MCGM	Order	D. A. Barot	
6.	SU 1259/13	SAEED MAHFOOZ BAIG AND ORS Vs N A N DEVELOPERS PVT LTD	Framing Issues	V. R. Chavan	
7.	SU 706/13	MS ARVIND MECHANICAL AND ELECTRICAL ENG PVT LTD Vs MCGM	Framing Issues	V. V. Mishra	
8.	S.C. 939/19	Navghar Police Station Vs Arvinkumar Ramnarayan Yadav	Citation		
9.	S.C. 806/19	V.B. Nagar Police Station Vs Sameer Ahmad Gulam Haidar Merchant Shah	Accd. Statement		

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 20.10.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 4668/04	THE SOMAIYA TRUST ANR. Vs RUNWAL BUILDERS ORS.	Argument		
2.	SU 920/08	MR.SAFIRUDDIN @ SAFIUDDIN PUTTU KHAN ANR. Vs B.M.C. ORS.	Argument		
3.	SU 211/12	SHAIKH MOHDAMMED HARUN Vs MCGM	Framing Issues		
4.	SU 4602/12	SURAIYA MANZOOR SHAIKH AND ORS Vs ASIF MANZOOR SHAIKH AND ORS	Framing Issues		
5.	SU 315/11	RAEES AHMED MOHAMED RAFIQUE QURESHI Vs M.C.G.M.	N/M Haring		
6.	SU 778/11	SAJID WALI MOHAMMAD KHAN Vs MCGM AND ORS.	N/M Haring		
7.	SU 548/14	SHAIKH MOHAMMED SHABBIR Vs MCGM	N/M Reply		
8.	SU 551/14	SHAIKH MOHAMMED SHABBIR Vs MCGM	N/M Reply		
9.	St. 4749/20	Nitin Manila Furia Vs Designated Officer	C/s Reply		

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
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Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 1479/11	MRS. FLROZE BANU MUNSHI VARSI Vs MCGM	Argument		
2.	SU 238/20	Smt. Deboshri Gaine Vs MCGM	N/M Order		
3.	SU 245/10	MS.R.P.APPARELS Vs MCGM	Argument		
4.	SU 205/16	Saifee Kamruddin Kakajiwala Vs MCGM	N/M Hearing		
5.	SU 1940/19	Zulfikar Ali Shaikh Vs MCGM	N/M Hearing		
6.	SU 527/09	Ramchandra Pandurang Walke Vs MCGM	N/M Hearing		
7	SU 1033/10	MS.ASHOK METAL INDUSTRIES Vs AMTRITLAL POPATLAL SONS	N/M Hearing		
8.	SU 2451/19	Karuppayya Mani Rammayya Vs MCGM	R/E		

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT C. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 22.10.2020.  
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 1252/06	MRS.KIRAN UTPAL SHAH ANR. Vs B.M.C.	Argument	C. Naik	
2.	SU 2521/10	RAMNIKLAL CHAPSI SAVLA Vs MCGM	Argument	M. V. Chheda	
3.	SU 1012/10	PRADEEP KISAN KENI Vs PRABHAKAR KISAN KENI ORS	Issues	P. V. Nichani	
4.	SU 318/12	M-S CREATION PUBLICITY PVT. LTD. Vs MCGM AND ORS	Issues	S. T. Manek	
5.	St. 4506/20	Salahuddin Zainulabdin Shaikh Vs MCGM	N/M Reply		
6.	St. 4509/20	Sirajuddin Mohammed Yusuf Shaikh Vs MCGM	N/M Reply		
7.	St. 4001/20		N/M Hearing		
8.	St. 4692/20	Irshad Faiyaz Khan Vs Mrs. Shama Faiyaz Khan	N/M Hearing		
9.	St. 4287/20	Mr. Subhash Ramkrishna Khanvilkar Vs MCGM	N/M Hearing		
10.	SU 2106/12	SMT. KANKUBAI K. SOLANKI Vs MCGB AND ANR.			

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
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C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Name of Advocate</b>	<b>Next date</b>
1.	SU 680/16	Ayaz Zakaria Hawa Vs MCGM	HCTB Expedited		
2.	SU 703/16	Ayaz Zakaria Hawa Vs MCGM	HCTB Expedited		
6.	SU 2891/11	HARKESH MOTILAL PAL Vs MCGM	HCTB		
3.	SU 1696/16	Hotel Mayfair Pvt. Ltd. Vs 1.Designated Officer-II 2.MCGM	Order		
4.	SU 4317/12	MAHARASHTRA RAJYA MACHHIMAR SAHAKARI SANGH LTD MUMBAI Vs MCGM	Framing Issues		
5.	SU 2699/10	SUHASINI M. PADWAL Vs MR. RAJIV J. DEOKAR	Argument		